

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 19939/2017

AZAD SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 27-03-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vijay Kumar, Adv.
Mr. Raj Kishor Choudhary, AOR
Mr. Rutwik Panda, AOR

For Respondent(s)

Mr. Amar Deep Sharma, Adv.
Ms. Aarti Upadhyay, Adv.
Mr. Rakesh Uttamchandra Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service of respondent Nos.1, 2 and 4 from the High Court. Reminder be issued.

The Id. Counsel for respondent No.3 submitted that they wish to file counter affidavit. Four weeks' time is granted for filing counter affidavit.

List again on 16.5.2018.

KAPIL MEHTA
Registrar
27.3.2018

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